

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 19th April, 2018

No. HC.VII-41/2018/2301/A # # # Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Romen Baruah, Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, as Officer on Special Duty (OSD) in the Principal Seat of the Gauhati High Court, Guwahati, for a period of 45 (forty-five) days with effect from the date he assumes charge of the said post.

Shri Baruah will draw his salary and other allowances from his present place of posting i.e. Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur

By Order,
Sd/- M.K. Kalita
REGISTRAR (VIGILANCE)

No. HC.VII-37/2018/**2302-2327/A**

dated 19.04.2018

Copy to:

1. The L.R –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
4. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
6. The Dist. & Sessions Judge,
Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/
Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/
Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/
Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar,
Silchar/ Karimganj/ Hailakandi/ Chirang/ Karbi Anglong/ Dima Hasao/
Baksa.
7. The Special Judge, CBI, Assam, Guwahati
8. The Special Judge, Addl. CBI Court, No.1/ No.2/ No.3, Guwahati

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9. The Special Judge, Assam, Guwahati
10. The Principal Judge, Family Court, No.1/ No.2, Guwahati/Silchar
11. The Judge, Designated Court, Guwahati
12. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
13. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/ Dibrugarh
14. The Presiding Officer, STAT and Member, MACT No.1, Guwahati
15. The Member, MACT, No.2/No.3, Kamrup, Guwahati/ Nalbari/ Barpeta/ Nagaon/ Goalpara/ Dhubri/ Silchar
16. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
17. Shri Romen Baruah, Additional District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur
18. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
19. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
20. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
21. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
24. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
25. The C.A. to the Registrar General/ Registrar (Vigilance), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

19/4/2018